COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 323 OF 2016

Dated: 15th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:
Chhattisgarh State Power Distribution Company Ltd. .... Appellant(s)
Vs.
M/s Balaji Power (A Unit of Hira Ferro Alloys Ltd.) & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma

Counsel for the Respondent(s) : Mr. Raunak Jain
Mr. Vishvander Tomar for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on ***01.10.2019.***

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

vt/mkj